Public Examinations (Prevention of Unfair Means) Bill, 2024

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER?S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I beg to move for leave to introduce a Bill to prevent unfair means in the public examinations and to provide for matters connected therewith or incidental thereto.

माननीय सभापति : प्रश्न यह है :

?कि लोक परीक्षाओं में अनुचित साधनों के निवारण और उनसे संबंधित तथा आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुर:स्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ

DR. JITENDRA SINGH: Sir, I introduce the Bill.

12.09½ hrs